Declaration or Assets and Liabilities

Year-2020-21

I, KRIPA SHANKER PAL son of Late Prem Shanker Pal aged 51 Years, belonging to Bihar Vidhan Sabha Secretariat service and presently working as Legislative Assembly Assistant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Smt.Renu Devi	Dependant-1 Kriti Kumari (Daughter)	Dependant-2 Ritik Raj (Son)	Dependant-3 (No Dependant)
(i)	Cash	5000/-	1,5000/-			
(ii)	(ii) Deposits in Banks, Financial Institutions And Non-Banking Financial Companies Salary Saving A/C No- 10839480115 38,000/-		75000/-			
(iii)	Bonds, Debentures and shares in Companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 25898/- Yearly LIC 32815/- Quartly				
(v)	Motor Vehicles (details of make, etc.)	Scooty BR01-ET/2886				
(vi)	Jewellery (give details of weight and value)	10 gm. Gold	30 gm. Gold			
(vii)	Other assets, such as values of claims / interests			-		

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B <u>Details of Immovable assets</u>

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[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Smt.Renu Devi	Dependant-1 Mr. Mayank (Son)	Dependant-2 Mr. Pranay (Son)	Dependant-3 (No Dependent)
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		1 Kattha 2 Dhur Plot No805			
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	<u></u>	
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A/Y-2020-21 Tax Paid-37201/- BMDPP8291E	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	
	(iv) Property Tax		

GPF/CPF/PRAN No.		PTS/BLA-1095		
Gender	- 1	M (M/F)		
Date of Birth	-	0 6 1 2 1 9 6 9 (DD/MM/YYYY)		
Class/Group		B (A/B/C)		
Cadre	-	BIHAR VIDHAN SABHA SACHIWALAYA		
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)		
Home District		PATNA		

I hereby declare that the above details are true to the best of my knowledge and belief.

	Signature: The Signature
	Name of Employee: 2547 8745 476
Place:	Designation:
Date:	Department: